

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:721

ANSWERED ON:06.12.2004

POLLUTION IN DELHI

Hasan Chaudhary Munawwar;Mahato Shri Bir Sing;Malhotra Prof. Vijay Kumar;Nagpal Shri Harish;Yadav Shri Giridhari

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether Delhi is one of the most polluted cities of the world;
- (b) if so, whether all types of pollution viz. air, noise, vehicular and pollution caused by filth are present in Delhi;
- (c) if so, the extent thereof;
- (d) whether attention of the Government has been drawn towards deteriorating level of pollution as reported in Dainik Jagran dated November 7, 2004;
- (e) if so, the facts thereof;
- (f) whether the number of cases of lung diseases in Delhi is also increasing as a result thereof; and
- (g) if so, the details of action plan formulated to remove various types of pollution from Delhi?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (e) The Central Pollution Control Board is monitoring ambient air quality at seven locations in Delhi. The monitoring results indicate that while there is general improvement in the air quality in Delhi, levels of Suspended Particulate Matter and Respirable Suspended Particulate Matter exceed the stipulated norms during certain periods, mainly due to natural dust, vehicular emissions and industrial activities in the city.

(f) No conclusive information is available to establish cause-effect relationship between the environmental pollution and increase in lung disease in Delhi.

(g) The Government has brought out a White Paper on Pollution in Delhi with an action plan for prevention and control of pollution from various sources such as air pollution with specific reference to vehicular pollution, water pollution, solid waste management, industrial pollution and noise pollution. It also includes setting up of Sewage Treatment Plants (STPs) and Common Effluent Treatment Plants (CETPs) for treatment of waste water for human settlement as well as industries. It entails implementation of mass emission standards at the manufacturing stage of vehicles and implementation of emission and noise standards with respect to diesel generator sets, relocation of polluting industries from non-conforming areas.